

RAJASTHAN STATE LEGAL SERVICES AUTHORITY

RAJASTHAN HIGH COURT PREMISES, JAIPUR BENCH, JAIPUR

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No. F-16 ()RSLSA/JS/ Legal Researcher/ 22056 Date: 23/12/21

ABRIDGED ADVERTISEMENT

In abrogation of earlier Abridged Advertisement F-7 (352)/RSLSA/2020/Estt./P.S.-71-Dir.103 dated 20.07.2020, fresh applications are invited from eligible candidates having requisite qualifications for Contractual engagement as Legal Researcher for deputing with Rajasthan State Legal Services Authority for a term upto 2 years under **the Scheme for engaging Legal Researcher**. The Scheme for engaging Legal Researcher in Rajasthan State Legal Services Authority and Application Form are available on the official website of Rajasthan State Legal Services Authority (RSLSA) (http://rlsa.gov.in).

- 1. Total Number of Posts: **04 (Four)**
- 2. Any Candidate appearing for final semester may also apply but before final process of selection he or she have to submit final pass out result.
- 3. Maximum age of the candidate as on 1st January of year 2022 must not be more than 33 years.
- 4. The duly filled application form may be submitted online on or before 31st January. 2022.

By Order

Member Secretary

Rajasthan State Legal Services Authority